

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1538
TO BE ANSWERED ON 12.02.2019**

WELFARE OF OLD/AGED PERSONS

†1538. SHRI RAM CHARAN BOHRA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of old/aged persons in the country at present and the number of destitutes out of them;
- (b) whether the Government provides assistance to the States for keeping destitute old/aged persons in old age homes;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps being taken by the Government to establish old/aged persons homes for large number of destitute old/ aged persons in the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): As per 2011 Census Report, the number of old/aged persons in the country is 10.38 crore ie., 8.6% of the total population.

(b) to (e): The Government has enacted the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 which inter-alia directs State Governments to establish and maintain oldage homes, at least one in each district, for 150 indigent senior citizens.

This Ministry is implementing a Central Sector Scheme namely Integrated Programme for Senior Citizens (IPSrC) under which grants in aid is given for running and maintenance of Senior Citizens Homes (Old Age Homes)/ Continuous Care Homes, Mobile Medicare Units etc. to the Implementing Agencies (IAs) such as NGOs/ VOs, PRIs, Local Bodies, etc. through Registered Societies.

Therefore, under the Scheme of IPSrC, assistance in the form of grant in aid is given to Implementing Agencies (IAs) and not to the State Governments/ UT Administrations, for running and maintenance of, *inter alia*, Senior Citizens Homes (Old Age Homes) and there is no provision in the Scheme for assistance for establishment of Senior Citizens Homes (Old Age Homes).

Number of Senior Citizens Homes (Old Age Homes) being supported under the Scheme, State-UT wise, is at **Annexure**.

ANNEXURE

Annexure referred to in reply of Lok Sabha Unstarred Q. No. 1538 for 12.02.2019-reg

State wise number of Senior Citizen Homes/Old Age Homes under Integrated Programme for Senior Citizens (IPSrC)-

(As on 31.01.2019)

S.No.	Name of the State	No. of OAHs/Sr.CH
1.	Andhra Pradesh	62
2.	Arunachal Pradesh	00
3.	Assam	19
4.	Bihar	02
5.	Chhattisgarh	01
6.	Delhi	02
7.	Gujarat	08
8.	Haryana	06
9.	Himachal Pradesh	01
10.	Karnataka	41
11.	Kerala	05
12.	Madhya Pradesh	14
13.	Manipur	19
14.	Maharashtra	39
15.	Mizoram	00
16.	Nagaland	01
17.	Odisha	49
18.	Puducherry	02
19.	Punjab	03
20.	Rajasthan	03
21.	Tamil Nadu	53
22.	Telangana	17
23.	Tripura	04
24.	Uttar Pradesh	11
25.	Uttarakhand	04
26.	West Bengal	15
Total		381
